

ITEM NO.62

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 2251/2024

BHOORA YADAV

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(ONLY PRAYER FOR INTERIM RELIEF IS LISTED)

Date : 17-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Akash Gupta, Adv.
Mr. Abhay Kumar Tayal, AOR
Ms. Kanishka Bhati, Adv.

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.
Mr. Sahil Patel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the sole respondent has filed only Memo of appearance. Ld. counsel appearing on behalf of Mr. Ankit Goel, Advocate-on-record prays for and is granted four weeks' time to file vakalatnama and counter affidavit, if any.

Await original records from the High Court as well as Trial Court. Reminder be issued.

List again on 22.8.2024.

APARNA AJITSARIA
Registrar